

IN THE HIGH COURT OF ORISSA, CUTTACK

Institution of Applications for issue of Certified
Copies.

Report on :10-05-2022

Date : 10.05.2022										
S L . N o .	C.A. No.	Date of Applic ation	Case No.	Name of the Applic ant	C.C Typ e	Judg e / Cour t Name	C.C Applied For	Other Document	Deal ing Sect ion	Se at
1	31582 /2022	10.05. 2022	CRLREV - 736/20 18	B. DAS	C.O .	DR (J)	Order Dtd. 2022- 05-04		CRIM INAL REVI SION	(S eat No - 1)
2	31583 /2022	10.05. 2022	WP (C) - 10464/ 2022	SUBASH CH PANI	C.O .	DR (J)	Order Dtd. 2022- 05-06			(S eat No - 1)
3	31584 /2022	10.05. 2022	WP (C) - 10206/ 2022	K. C. MAJHI	C.O .	DR (J)	Order Dtd. 2022- 05-06			(S eat No - 1)
4	31585 /2022	10.05. 2022	WP (C) - 10208/ 2022	K. C. MAJHI	C.O .	DR (J)	Order Dtd. 2022- 05-06			(S eat No - 1)
5	31586 /2022	10.05. 2022	WP (C) - 10204/ 2022	K. C. MAJHI	C.O .	DR (J)	Order Dtd. 2022- 05-06			(S eat No - 1)
6	31587 /2022	10.05. 2022	WP (C) - 10227/ 2022	SUBASH CH PANI	C.O .	DR (J)	Order Dtd. 2022- 05-06			(S eat No - 1)

										1)
7	31588 /2022	10.05. 2022	WP (C) - 10242/ 2022	GANESH CHANDRA JENA	C.O .	COUR T NO. 1	Order Dtd. 2022- 05-06			(S ea t No - 1)
8	31589 /2022	10.05. 2022	WP (C) - 10225/ 2022	SUBASH CH PANI	C.O .	COUR T NO. 1	Order Dtd. 2022- 05-06			(S ea t No - 1)
9	31590 /2022	10.05. 2022	WP (C) - 10228/ 2022	SUBASH CH PANI	C.O .	COUR T NO. 1	Order Dtd. 2022- 05-06			(S ea t No - 1)
1 0	31591 /2022	10.05. 2022	WP (C) - 10223/ 2022	SUBASH CH PANI	C.O .	COUR T NO. 1	Order Dtd. 2022- 05-06			(S ea t No - 1)
1 1	31592 /2022	10.05. 2022	WP (C) - 10221/ 2022	SUBASH CH PANI	C.O .	COUR T NO. 1	Order Dtd. 2022- 05-06			(S ea t No - 1)
1 2	31593 /2022	10.05. 2022	WP (C) - 10212/ 2022	SITANSU MOHAN SINGH	C.O .	COUR T NO. 1	Order Dtd. 2022- 05-06			(S ea t No - 1)
1 3	31594 /2022	10.05. 2022	WP (C) - 10488/ 2022	SITANSU MOHAN SINGH	C.O .	COUR T NO. 1	Order Dtd. 2022- 05-06			(S ea t No - 1)
1 4	31595 /2022	10.05. 2022	WP (C) - 10454/ 2022	SITANSU MOHAN SINGH	C.O .	COUR T NO. 1	Order Dtd. 2022- 05-06			(S ea t No - 1)
1 5	31596 /2022	10.05. 2022	WP (C) - 10467/ 2022	SUBASH CH PANI	C.O .	COUR T NO. 1	Order Dtd. 2022- 05-06			(S ea t No

										- 1)
1 6	31597 /2022	10.05. 2022	WP (C) - 10401/ 2022	ARTATRA NA NAYAK	C.O .	COUR T NO. 1	Order Dtd. 2022- 05-06			(S ea t No - 1)
1 7	31598 /2022	10.05. 2022	WP (C) - 10472/ 2022	SITANSU MOHAN SINGH	C.O .	COUR T NO. 1	Order Dtd. 2022- 05-06			(S ea t No - 1)
1 8	31599 /2022	10.05. 2022	WP (C) - 10468/ 2022	SITANSU MOHAN SINGH	C.O .	COUR T NO. 1	Order Dtd. 2022- 05-06			(S ea t No - 1)
1 9	31600 /2022	10.05. 2022	WP (C) - 10469/ 2022	SITANSU MOHAN SINGH	C.O .	COUR T NO. 1	Order Dtd. 2022- 05-06			(S ea t No - 1)
2 0	31601 /2022	10.05. 2022	WP (C) - 10465/ 2022	SITANSU MOHAN SINGH	C.O .	COUR T NO. 1	Order Dtd. 2022- 05-06			(S ea t No - 1)
2 1	31602 /2022	10.05. 2022	WP (C) - 10460/ 2022	SITANSU MOHAN SINGH	C.O .	COUR T NO. 1	Order Dtd. 2022- 05-06			(S ea t No - 1)
2 2	31603 /2022	10.05. 2022	WP (C) - 10463/ 2022	SITANSU MOHAN SINGH	C.O .	COUR T NO. 1	Order Dtd. 2022- 05-06			(S ea t No - 1)
2 3	31604 /2022	10.05. 2022	WP (C) - 10470/ 2022	SUBASH CH PANI	C.O .	COUR T NO. 1	Order Dtd. 2022- 05-06			(S ea t No - 1)
2 4	31605 /2022	10.05. 2022	WP (C) - 10471/ 2022	SUBASH CH PANI	C.O .	COUR T NO.	Order Dtd. 2022- 05-06			(S ea t

						1				No - 1)
2 5	31606 /2022	10.05. 2022	WP (C) - 10473/ 2022	SUBASH CH PANI	C.O .	COUR T NO. 1	Order Dtd. 2022- 05-06			(S ea t No - 1)
2 6	31607 /2022	10.05. 2022	WP (C) - 10457/ 2022	SITANSU MOHAN SINGH	C.O .	COUR T NO. 1	Order Dtd. 2022- 05-06			(S ea t No - 1)
2 7	31608 /2022	10.05. 2022	WP (C) - 10936/ 2022	SITANSU MOHAN SINGH	C.O .	COUR T NO. 1	Order Dtd. 2022- 05-06			(S ea t No - 1)
2 8	31609 /2022	10.05. 2022	WP (C) - 11487/ 2022	BRAJA MOHAN SARANGI	C.O .	COUR T NO. 1	Order Dtd. 2022- 05-06			(S ea t No - 1)
2 9	31610 /2022	10.05. 2022	WP (C) - 10760/ 2022	BRAJA MOHAN SARANGI	C.O .	COUR T NO. 1	Order Dtd. 2022- 05-06			(S ea t No - 1)
3 0	31611 /2022	10.05. 2022	WP (C) - 10758/ 2022	BRAJA MOHAN SARANGI	C.O .	COUR T NO. 1	Order Dtd. 2022- 05-06			(S ea t No - 1)
3 1	31612 /2022	10.05. 2022	WP (C) - 10796/ 2022	C. K. ROUT	C.O .	COUR T NO. 1	Order Dtd. 2022- 05-06			(S ea t No - 1)
3 2	31613 /2022	10.05. 2022	WP (C) - 10764/ 2022	BRAJA MOHAN SARANGI	C.O .	COUR T NO. 1	Order Dtd. 2022- 05-06			(S ea t No - 1)
3 3	31614 /2022	10.05. 2022	FAO- 327/20	S. SWAIN	C.O .	COUR T	Order Dtd. 2022- 05-05			(S ea

			21			NO. 23				t No - 1)
3 4	31615 /2022	10.05. 2022	WP (C) - 10770/ 2022	BRAJA MOHAN SARANGI	C.O .	COUR T NO. 1	Order Dtd. 2022- 05-13		WRIT BRAN CH-5	(S ea t No - 21)
3 5	31616 /2022	10.05. 2022	WP (C) - 10768/ 2022	BRAJA MOHAN SARANGI	C.O .	COUR T NO. 1	Order Dtd. 2022- 05-06			(S ea t No - 21)
3 6	31617 /2022	10.05. 2022	WP (C) - 10797/ 2022	SUBASH CH PANI	C.O .	COUR T NO. 1	Order Dtd. 2022- 05-06			(S ea t No - 21)
3 7	31618 /2022	10.05. 2022	WP (C) - 6269/2 022	A K SAHOO	C.O .	COUR T NO. 1	Order Dtd. 2022- 05-06		WRIT BRAN CH-5	(S ea t No - 21)
3 8	31619 /2022	10.05. 2022	WP (C) - 10951/ 2022	S M SINGH	C.O .	COUR T NO. 1	Order Dtd. 2022- 05-06			(S ea t No - 21)
3 9	31620 /2022	10.05. 2022	WP (C) - 11120/ 2022	KANTHAM ANI SAHOO	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022- 05-06		WRIT BRAN CH-1	(S ea t No - 4)
4 0	31621 /2022	10.05. 2022	WP (C) - 11287/ 2022	C K NAYAK	C.O .	COUR T NO. 1	Order Dtd. 2022- 05-06		WRIT BRAN CH-2	(S ea t No - 7)
4 1	31622 /2022	10.05. 2022	WP (C) - 11040/ 2022	M. R. SAHOO	C.O .	COUR T	Order Dtd. 2022- 05-06			(S ea

			2022			NO. 2 OLD				t No - 7)
4 2	31623 /2022	10.05. 2022	WP (C) - 10952/ 2022	S M SINGH	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022- 05-06			(S ea t No - 7)
4 3	31624 /2022	10.05. 2022	WP (C) - 10497/ 2022	P. K. MISHRA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022- 05-06			(S ea t No - 7)
4 4	31625 /2022	10.05. 2022	WP (C) - 10953/ 2022	S M SINGH	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022- 05-06			(S ea t No - 7)
4 5	31626 /2022	10.05. 2022	WP (C) - 8413/2 022	SANJAY KUMAR SAHU	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022- 05-05		WRIT BRAN CH-2	(S ea t No - 45)
4 6	31627 /2022	10.05. 2022	WP (C) - 10954/ 2022	S M SINGH	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022- 05-06			(S ea t No - 45)
4 7	31628 /2022	10.05. 2022	WP (C) - 9710/2 022	DINESH KUMAR PANDA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022- 05-05			(S ea t No - 45)
4 8	31629 /2022	10.05. 2022	WP (C) - 10684/ 2022	P S DAS	C.O .	COUR T NO. 1	Order Dtd. 2022- 05-06			(S ea t No - 45)
4 9	31630 /2022	10.05. 2022	WP (C) - 10721/ 2022	HAREKRU SHNA DASH	C.O .	COUR T NO.	Order Dtd. 2022- 05-06			(S ea t

						2 OLD				No - 45)
5 0	31631 /2022	10.05. 2022	WP (C) - 9506/2 022	BRAJA MOHAN SARANGI	C.O .	COUR T NO. 1	Order Dtd. 2022- 05-06		WRIT BRAN CH-6	(S ea t No - 16)
5 1	31632 /2022	10.05. 2022	WP (C) - 28256/ 2021	SUMANTA DAS	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022- 05-06			(S ea t No - 16)
5 2	31633 /2022	10.05. 2022	WP (C) - 10692/ 2022	C K ROUT	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022- 05-06			(S ea t No - 16)
5 3	31634 /2022	10.05. 2022	WP (C) - 8690/2 022	S K BISWAL	C.O .	COUR T NO. 1	Order Dtd. 2022- 05-06			(S ea t No - 16)
5 4	31635 /2022	10.05. 2022	WP (C) - 9473/2 022	P.K. LENKA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022- 05-06			(S ea t No - 16)
5 5	31636 /2022	10.05. 2022	WP (C) - 10694/ 2022	C K ROUT	C.O .	COUR T NO. 1	Order Dtd. 2022- 05-06			(S ea t No - 16)
5 6	31637 /2022	10.05. 2022	WP (C) - 8691/2 022	S K BISWAL	C.O .	COUR T NO. 1	Order Dtd. 2022- 05-06			(S ea t No - 16)

57	31638/2022	10.05.2022	WP (C) - 10292/2022	P. K. DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-05-06			(Seat No - 16)
58	31639/2022	10.05.2022	WP (C) - 10695/2022	C K ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-05-06			(Seat No - 16)
59	31640/2022	10.05.2022	WP (C) - 11067/2022	MANOJ KUMAR NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-05-06			(Seat No - 16)
60	31641/2022	10.05.2022	TRP (C) - 67/2022	P BEHERA	C.O.	COURT NO. 1	Order Dtd. 2022-05-05		M.J. C.	(Seat No - 1)
61	31642/2022	10.05.2022	WP (C) - 10696/2022	C K ROUT	C.O.	COURT NO. 1	Order Dtd. 2022-05-06			(Seat No - 1)
62	31643/2022	10.05.2022	WP (C) - 11152/2022	B. K. PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-05-05			(Seat No - 1)
63	31644/2022	10.05.2022	TRP (C) - 417/2021	H N MOHAPATRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-05-05			(Seat No - 1)
64	31645/2022	10.05.2022	CONTC-3172/2022	R. K. BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-05-06			(Seat No - 1)
65	31646/2022	10.05.2022	WP (C) - 11123/	SITANSU MOHAN	C.O.	COURT	Order Dtd. 2022-05-06			(Seat

			2022	SINGH		NO. 2 OLD				t No - 1)
6 6	31647 /2022	10.05. 2022	CRLMA- 83/202 2	J R NAYAK	C.O .	COUR T NO. 1	Order Dtd. 2022- 05-06			(S ea t No - 1)
6 7	31648 /2022	10.05. 2022	WP (C) - 11125/ 2022	SITANSU MOHAN SINGH	C.O .	COUR T NO. 1	Order Dtd. 2022- 05-06			(S ea t No - 1)
6 8	31649 /2022	10.05. 2022	WP (C) - 11127/ 2022	SITANSU MOHAN SINGH	C.O .	COUR T NO. 1	Order Dtd. 2022- 05-06			(S ea t No - 1)
6 9	31650 /2022	10.05. 2022	WP (C) - 11455/ 2022	S.C.PAN I	C.O .	COUR T NO. 1	Order Dtd. 2022- 05-06			(S ea t No - 1)
7 0	31651 /2022	10.05. 2022	WP (C) - 11129/ 2022	SITANSU MOHAN SINGH	C.O .	COUR T NO. 1	Order Dtd. 2022- 05-06			(S ea t No - 1)
7 1	31652 /2022	10.05. 2022	WP (C) - 11456/ 2022	S.C.PAN I	C.O .	COUR T NO. 1	Order Dtd. 2022- 05-06			(S ea t No - 1)
7 2	31653 /2022	10.05. 2022	WP (C) - 11130/ 2022	SITANSU MOHAN SINGH	C.O .	COUR T NO. 1	Order Dtd. 2022- 05-06			(S ea t No - 1)
7 3	31654 /2022	10.05. 2022	WP (C) - 11132/ 2022	SITANSU MOHAN SINGH	C.O .	COUR T NO. 1	Order Dtd. 2022- 05-06			(S ea t No - 1)
7	31655	10.05.	WP (C) -	SITANSU	C.O	COUR	Order Dtd. 2022-			(S

4	/2022	2022	11133/ 2022	MOHAN SINGH	.	T NO. 1	05-06			ea t No - 1)
7 5	31656 /2022	10.05. 2022	WP (C) - 11458/ 2022	S C PANI	C.O .	COUR T NO. 1	Order Dtd. 2022- 05-06			(S ea t No - 1)
7 6	31657 /2022	10.05. 2022	WP (C) - 11414/ 2022	SITANSU MOHAN SINGH	C.O .	COUR T NO. 1	Order Dtd. 2022- 05-06			(S ea t No - 1)
7 7	31658 /2022	10.05. 2022	WP (C) - 11460/ 2022	S C PANI	C.O .	COUR T NO. 1	Order Dtd. 2022- 05-06			(S ea t No - 1)
7 8	31659 /2022	10.05. 2022	WP (C) - 11416/ 2022	SITANSU MOHAN SINGH	C.O .	COUR T NO. 1	Order Dtd. 2022- 05-06			(S ea t No - 1)
7 9	31660 /2022	10.05. 2022	WP (C) - 11461/ 2022	S C PANI	C.O .	COUR T NO. 1	Order Dtd. 2022- 05-06			(S ea t No - 1)
8 0	31661 /2022	10.05. 2022	WP (C) - 11417/ 2022	SITANSU MOHAN SINGH	C.O .	COUR T NO. 1	Order Dtd. 2022- 05-06			(S ea t No - 1)
8 1	31662 /2022	10.05. 2022	WP (C) - 11418/ 2022	SITANSU MOHAN SINGH	C.O .	COUR T NO. 1	Order Dtd. 2022- 05-06			(S ea t No - 1)
8 2	31663 /2022	10.05. 2022	WP (C) - 11463/ 2022	S C PANI	C.O .	COUR T NO. 1	Order Dtd. 2022- 05-06			(S ea t No - 1)

83	31664/2022	10.05.2022	WP (C) - 11452/2022	SUBASH CH PANI	C.O .	COURT NO. 1	Order Dtd. 2022-05-06			(Seat No - 1)
84	31665/2022	10.05.2022	WP (C) - 11464/2022	S C PANI	C.O .	COURT NO. 1	Order Dtd. 2022-05-06			(Seat No - 1)
85	31666/2022	10.05.2022	WP (C) - 11453/2022	SUBASH CH PANI	C.O .	COURT NO. 1	Order Dtd. 2022-05-06			(Seat No - 1)
86	31667/2022	10.05.2022	WP (C) - 11467/2022	S C PANI	C.O .	COURT NO. 1	Order Dtd. 2022-05-06			(Seat No - 1)
87	31668/2022	10.05.2022	WP (C) - 9901/2022	K C PANDA	C.O .	COURT NO. 1	Order Dtd. 2022-05-06			(Seat No - 1)
88	31669/2022	10.05.2022	WP (C) - 11468/2022	S C PANI	C.O .	COURT NO. 1	Order Dtd. 2022-05-06			(Seat No - 1)
89	31670/2022	10.05.2022	WP (C) - 9285/2022	S P SAHOO	C.O .	COURT NO. 1	Order Dtd. 2022-05-06		WRIT BRANCH-3	(Seat No - 13)
90	31671/2022	10.05.2022	WP (C) - 11490/2022	BRAJA MOHAN SARANGI	C.O .	COURT NO. 1	Order Dtd. 2022-05-06			(Seat No - 13)
91	31672/2022	10.05.2022	CONTC-3000/2022	L. D. PANDA	C.O .	COURT NO.	Order Dtd. 2022-05-06			(Seat)

						1				No - 13)
92	31673/2022	10.05.2022	WP (C) - 9812/2022	D NAYAK	C.O .	COURT NO. 1	Order Dtd. 2022-05-06		WRIT BRANCH-1	(Seat No - 2)
93	31674/2022	10.05.2022	WP (C) - 11493/2022	BRAJA MOHAN SARANGI	C.O .	COURT NO. 1	Order Dtd. 2022-05-06			(Seat No - 2)
94	31675/2022	10.05.2022	CONTC-2831/2022	R. K. BARIK	C.O .	COURT NO. 1	Order Dtd. 2022-05-06			(Seat No - 2)
95	31676/2022	10.05.2022	WP (C) - 9899/2022	K C PANDA	C.O .	COURT NO. 1	Order Dtd. 2022-05-06			(Seat No - 2)
96	31677/2022	10.05.2022	CONTC-3045/2022	DEBENDRA BEHERA	C.O .	COURT NO. 2 OLD	Order Dtd. 2022-05-06			(Seat No - 2)
97	31678/2022	10.05.2022	CONTC-3046/2022	DEBENDRA BEHERA	C.O .	COURT NO. 2 OLD	Order Dtd. 2022-05-06			(Seat No - 2)
98	31679/2022	10.05.2022	CONTC-3179/2022	P BEHERA	C.O .	COURT NO. 2 OLD	Order Dtd. 2022-05-06			(Seat No - 2)
99	31680/2022	10.05.2022	WP (C) - 11494/2022	C K ROUT	C.O .	COURT NO. 2 OLD	Order Dtd. 2022-05-06			(Seat No - 2)
1	31681	10.05.	CONTC-	DEBENDR	C.O	COUR	Order Dtd. 2022-			(S

00	/2022	2022	3074/2022	A BEHERA	.	T NO. 2 OLD	05-06			eat No - 2)
101	31682/2022	10.05.2022	WP (C) - 10321/2022	D BEHERA	C.O .	COURT NO. 2 OLD	Order Dtd. 2022-05-06		WRIT BRANCH-1	(Seat No - 3)
102	31683/2022	10.05.2022	WP (C) - 11496/2022	BRAJA MOHAN SARANGI	C.O .	COURT NO. 2 OLD	Order Dtd. 2022-05-06			(Seat No - 3)
103	31684/2022	10.05.2022	WP (C) - 10901/2022	M R ROUTRAY	C.O .	COURT NO. 2 OLD	Order Dtd. 2022-05-06			(Seat No - 3)
104	31685/2022	10.05.2022	CONTC-3075/2022	DEBENDRA BEHERA	C.O .	COURT NO. 2 OLD	Order Dtd. 2022-05-06			(Seat No - 3)
105	31686/2022	10.05.2022	CONTC-3173/2022	R K BARIK	C.O .	COURT NO. 2 OLD	Order Dtd. 2022-05-06			(Seat No - 3)
106	31687/2022	10.05.2022	CONTC-3076/2022	DEBENDRA BEHERA	C.O .	COURT NO. 2 OLD	Order Dtd. 2022-05-06			(Seat No - 3)
107	31688/2022	10.05.2022	WP (C) - 11108/2022	J PRADHAN	C.O .	COURT NO. 2 OLD	Order Dtd. 2022-05-06		WRIT BRANCH-1	(Seat No - 4)
108	31689/2022	10.05.2022	WP (C) - 10940/2022	S M SINGH	C.O .	COURT NO. 2 OLD	Order Dtd. 2022-05-06			(Seat No - 4)

109	31690/2022	10.05.2022	CONTC-3072/2022	DILLIP SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-05-06			(Seat No - 4)
110	31691/2022	10.05.2022	WP (C) - 10500/2022	P.K.MIS HRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-05-06			(Seat No - 4)
111	31692/2022	10.05.2022	CONTC-2707/2022	M/S. ANIL KUMAR DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-05-06			(Seat No - 4)
112	31693/2022	10.05.2022	WP (C) - 10498/2022	P.K.MIS HRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-05-06			(Seat No - 4)
113	31694/2022	10.05.2022	CONTC-2708/2022	M/S. ANIL KUMAR DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-05-06			(Seat No - 4)
114	31695/2022	10.05.2022	WP (C) - 10943/2022	S M SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-05-06			(Seat No - 4)
115	31696/2022	10.05.2022	WP (C) - 10437/2022	D BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-05-06			(Seat No - 4)
116	31697/2022	10.05.2022	CONTC-2712/2022	DILLIP SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-05-06			(Seat No - 4)
117	31698/2022	10.05.2022	CONTC-2737/2022	TAPAN SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-05-06			(Seat No - 4)

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118	31699/2022	10.05.2022	WP (C) - 10946/2022	S M SINGH	C.O .	COURT NO. 2 OLD	Order Dtd. 2022-05-06		(Seat No - 4)
119	31700/2022	10.05.2022	WP (C) - 11012/2022	P.K.MOHANTY	C.O .	COURT NO. 2 OLD	Order Dtd. 2022-05-06		(Seat No - 4)
120	31701/2022	10.05.2022	WP (C) - 10948/2022	S M SINGH	C.O .	COURT NO. 2 OLD	Order Dtd. 2022-05-06		(Seat No - 4)
121	31702/2022	10.05.2022	CONTC-2834/2022	R. K. BARIK	C.O .	COURT NO. 2 OLD	Order Dtd. 2022-05-06		(Seat No - 4)
122	31703/2022	10.05.2022	WP (C) - 10949/2022	S M SINGH	C.O .	COURT NO. 2 OLD	Order Dtd. 2022-05-06		(Seat No - 4)
123	31704/2022	10.05.2022	CONTC-2841/2022	M/S. GOPINATH SETHI	C.O .	COURT NO. 2 OLD	Order Dtd. 2022-05-06		(Seat No - 4)
124	31705/2022	10.05.2022	WP (C) - 10815/2022	B BEHERA	C.O .	COURT NO. 2 OLD	Order Dtd. 2022-05-06	WRIT BRANCH-6	(Seat No - 35)
125	31706/2022	10.05.2022	CONTC-2944/2022	T.K.CHOUDHURY	C.O .	COURT NO. 2 OLD	Order Dtd. 2022-05-06		(Seat No - 35)
126	31707/2022	10.05.2022	WP (C) - 1859/2022	S BIHARI	GENERA		Order Dtd. 2022-02-18		(Seat No - 35)

6			016		L					t No - 35)
1 2 7	31708 /2022	10.05. 2022	CONTC- 2610/2 022	J R RATH	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022- 05-06		CONT EMPT	(S ea t No - 1)
1 2 8	31709 /2022	10.05. 2022	WP (C) - 10814/ 2022	B BEHERA	C.O .	COUR T NO. 1	Order Dtd. 2022- 05-06		WRIT BRAN CH-6	(S ea t No - 35)
1 2 9	31710 /2022	10.05. 2022	CONTC- 2990/2 022	T.K.CHO UDHURY	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022- 05-06			(S ea t No - 35)
1 3 0	31711 /2022	10.05. 2022	CONTC- 3006/2 022	UMAKANT A CHHOTRA Y	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022- 05-06			(S ea t No - 35)
1 3 1	31712 /2022	10.05. 2022	WP (C) - 10863/ 2022	BRAJA MOHAN SARANGI	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022- 05-06			(S ea t No - 35)
1 3 2	31713 /2022	10.05. 2022	CONTC- 2296/2 022	A.D. PANDA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022- 05-06		CONT EMPT	(S ea t No - 1)
1 3 3	31714 /2022	10.05. 2022	CONTC- 2830/2 022	R. K. BARIK	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022- 05-06			(S ea t No - 1)
1 3	31715 /2022	10.05. 2022	WP (C) - 10860/ 2022	BRAJA MOHAN	C.O .	COUR T	Order Dtd. 2022- 05-06		WRIT BRAN	(S ea

4			2022	SARANGI		NO. 1			CH-6	t No - 35)
1 3 5	31716 /2022	10.05. 2022	CONTC- 3024/2 022	B. DAS	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022- 05-06			(S ea t No - 35)
1 3 6	31717 /2022	10.05. 2022	WP (C) - 10937/ 2022	S M SINGH	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022- 05-06			(S ea t No - 35)
1 3 7	31718 /2022	10.05. 2022	CONTC- 2745/2 022	PRAVAT BEHERA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022- 05-06			(S ea t No - 35)
1 3 8	31719 /2022	10.05. 2022	CONTC- 2611/2 022	K S DAS	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022- 05-06			(S ea t No - 35)
1 3 9	31720 /2022	10.05. 2022	CONTC- 2747/2 022	PRAVAT BEHERA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022- 05-06			(S ea t No - 35)
1 4 0	31721 /2022	10.05. 2022	CONTC- 2746/2 022	PRAVAT BEHERA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022- 05-06			(S ea t No - 35)
1 4 1	31722 /2022	10.05. 2022	CONTC- 2816/2 022	S SAHOO	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022- 05-06			(S ea t No - 35)

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1 4 2	31723 /2022	10.05. 2022	CONTC- 2750/2 022	A. KALASH	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022- 05-06			(S ea t No - 35)
1 4 3	31724 /2022	10.05. 2022	CONTC- 3018/2 022	S BEHERA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022- 05-06			(S ea t No - 35)
1 4 4	31725 /2022	10.05. 2022	CONTC- 2751/2 022	A. KALASH	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022- 05-06			(S ea t No - 35)
1 4 5	31726 /2022	10.05. 2022	CONTC- 2408/2 021	D.BEHER A	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022- 05-06		CONT EMPT	(S ea t No - 1)
1 4 6	31727 /2022	10.05. 2022	WP (C) - 2016/2 022	DILLIP SAMAL	C.O .	COUR T NO. 1	Order Dtd. 2022- 05-09		WRIT BRAN CH (DIV ISIO N BENC H)	(S ea t No - 11 7)
1 4 7	31728 /2022	10.05. 2022	CONTC- 2999/2 022	A D PANDA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022- 05-06			(S ea t No - 11 7)
1 4 8	31729 /2022	10.05. 2022	WP (C) - 2016/2 022	R. K. MOHAPAT RA	C.O .	COUR T NO. 1	Order Dtd. 2022- 05-09		WRIT BRAN CH (DIV ISIO N BENC H)	(S ea t No - 11 7)
1 4	31730 /2022	10.05. 2022	CONTC- 2758/2	M. R. ROUTRAY	C.O .	COUR T	Order Dtd. 2022- 05-06			(S ea

9			022			NO. 2 OLD				t No - 11 7)
1 5 0	31731 /2022	10.05. 2022	CONTC- 2811/2 022	M/S.BID YADHAR MANSING H	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022- 05-06			(S ea t No - 11 7)
1 5 1	31732 /2022	10.05. 2022	CONTC- 3110/2 022	S. K. SAHOO	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022- 05-06			(S ea t No - 11 7)
1 5 2	31733 /2022	10.05. 2022	CONTC- 2706/2 022	M/S. ANIL KUMAR DAS	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022- 05-06			(S ea t No - 11 7)
1 5 3	31734 /2022	10.05. 2022	CONTC- 6718/2 021	ARUN KUMAR JATI	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022- 05-06		CONT EMPT	(S ea t No - 1)
1 5 4	31735 /2022	10.05. 2022	CONTC- 2705/2 022	M/S. ANIL KUMAR DAS	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022- 05-06			(S ea t No - 1)
1 5 5	31736 /2022	10.05. 2022	WP (C) - 24494/ 2014	M NAYAK	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022- 05-09			(S ea t No - 1)
1 5 6	31737 /2022	10.05. 2022	CONTC- 3016/2 022	M/S. MANAS PATI	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022- 05-06			(S ea t No - 1)
1 5 7	31738 /2022	10.05. 2022	CONTC- 3009/2 022	LAXMIDH AR SAHOO	C.O .	COUR T NO.	Order Dtd. 2022- 05-06			(S ea t

						2 OLD				No - 1)
1 5 8	31739 /2022	10.05. 2022	CONTC- 2486/2 022	GYANEND RA CHANDRA SWAIN	C.O .	COUR T NO. 3	Order Dtd. 2022- 05-06		CONT EMPT	(S ea t No - 1)
1 5 9	31740 /2022	10.05. 2022	RVWPET - 67/202 1	STATE OF ODISHA	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2022- 05-06			(S ea t No - 1)
1 6 0	31741 /2022	10.05. 2022	BLAPL- 7488/2 021	S K SINGH	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2022- 05-06			(S ea t No - 1)
1 6 1	31742 /2022	10.05. 2022	BLAPL- 1465/2 022	B SINGH	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2022- 05-06			(S ea t No - 1)
1 6 2	31743 /2022	10.05. 2022	RVWPET - 67/202 2	P K LENKA	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2022- 05-06			(S ea t No - 1)
1 6 3	31744 /2022	10.05. 2022	CRLMC- 1469/2 012	P K MOHANTY	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2022- 05-06			(S ea t No - 1)
1 6 4	31745 /2022	10.05. 2022	WP (C) - 5705/2 022	JYOTI PRAKASH KAR	C.O .	COUR T NO. 3	Order Dtd. 2022- 05-05		WRIT BRAN CH (DIV ISIO N BENC H)	(S ea t No - 11 3)
1	31746	10.05.	WP (C) -	R C	C.O	COUR	Order Dtd. 2022-			(S

65	/2022	2022	713/2022	MALLICK .	T NO. 3	05-05			eat No - 113)
166	31747/2022	10.05.2022	WP (C) - 2904/2022	B. MOHANTY	C.O .	COURT NO. 3	Order Dtd. 2022-05-09		(Seat No - 113)
167	31748/2022	10.05.2022	CRLMC-2531/2012	P BEHERA	C.O .	COURT NO. 3	Order Dtd. 2022-05-06		(Seat No - 113)
168	31749/2022	10.05.2022	WP (C) - 9746/2022	BIJAYA KUMAR SETHI	C.O .	COURT NO. 3	Order Dtd. 2022-05-06		(Seat No - 113)
169	31750/2022	10.05.2022	CRLMC-3535/2012	S.B.UDGATA	C.O .	COURT NO. 15	Order Dtd. 2022-05-06		(Seat No - 113)
170	31751/2022	10.05.2022	WP (C) - 37730/2021	A. SARMADI	C.O .	COURT NO. 3	Order Dtd. 2022-05-09		(Seat No - 113)
171	31752/2022	10.05.2022	CRLMC-918/2012	H.N.MOHAPATRA	C.O .	COURT NO. 15	Order Dtd. 2022-05-06		(Seat No - 113)
172	31753/2022	10.05.2022	WP (C) - 11181/2022	T K NAYAK	C.O .	CHIEF JUSTICE'S	Order Dtd. 2022-05-06		(Seat No -

						COURT				113)
173	31754/2022	10.05.2022	WP (C) - 6174/2013	A. C. JENA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-05-09			(Seat No - 113)
174	31755/2022	10.05.2022	CRLMC-985/2012	J PRADHAN	C.O.	COURT NO. 15	Order Dtd. 2022-05-06			(Seat No - 113)
175	31756/2022	10.05.2022	CRLMC-237/2012	N SAHOO	C.O.	COURT NO. 15	Order Dtd. 2022-05-06			(Seat No - 113)
176	31757/2022	10.05.2022	WP (C) - 5968/2013	SUBASH CHANDRA DAS	C.O.	COURT NO. 19	Order Dtd. 2022-05-09			(Seat No - 113)
177	31758/2022	10.05.2022	WP (C) - 11181/2022	T K NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-05-06			(Seat No - 113)
178	31759/2022	10.05.2022	WP (C) - 5968/2013	MANOJ KUMAR MOHANTY	C.O.	COURT NO. 19	Order Dtd. 2022-05-09			(Seat No - 113)
179	31760/2022	10.05.2022	CRLMC-966/2012	D.K.MAL LICK	C.O.	COURT NO. 19	Order Dtd. 2022-05-06			(Seat No - 113)
18	31761/2022	10.05.2022	WP (C) - 20686/	KABITA PATRA	C.O.	CHIEF	Order Dtd. 2022-05-06			(Seat

0			2017			JUSTICE'S COURT				t No - 113)
181	31762/2022	10.05.2022	WP (C) - 10892/2022	B K DAS	C.O .	CHIEF JUSTICE'S COURT	Order Dtd. 2022-05-06		WRIT BRANCH (DIVISION BENCH-2)	(Seat No - 116)
182	31763/2022	10.05.2022	ARBP-21/2022	J SAHOO	C.O .	CHIEF JUSTICE'S COURT	Order Dtd. 2022-05-06			(Seat No - 116)
183	31764/2022	10.05.2022	WP (C) - 32470/2021	PRAVAT KUMAR SWAIN	C.O .	COURT NO. 17	Order Dtd. 2022-05-02			(Seat No - 116)
184	31765/2022	10.05.2022	WP (C) - 11075/2022	B K DAS	C.O .	CHIEF JUSTICE'S COURT	Order Dtd. 2022-05-06		WRIT BRANCH (DIVISION BENCH-3)	(Seat No - 118)
185	31766/2022	10.05.2022	WP (C) - 32470/2021	D. NAYAK	C.O .	COURT NO. 17	Order Dtd. 2022-05-02			(Seat No - 118)
186	31767/2022	10.05.2022	ARBP-13/2022	M NAYAK	C.O .	CHIEF JUSTICE'S COURT	Order Dtd. 2022-05-06			(Seat No - 118)
187	31768/2022	10.05.2022	WP (C) - 24543/2013	B K PATI	C.O .	COURT NO. 24	Order Dtd. 2022-05-06		WRIT BRANCH (DIVISION BENCH-2)	(Seat No - 118)

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1 8 8	31769 /2022	10.05. 2022	WP (C) - 18500/ 2015	PRASANJ IT BEHERA	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2022- 05-06			(S ea t No - 10 2)
1 8 9	31770 /2022	10.05. 2022	ARBP- 47/202 1	B K PATI	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2022- 05-06			(S ea t No - 10 2)
1 9 0	31771 /2022	10.05. 2022	ARBP- 20/202 1	M BEHERA	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2022- 05-06			(S ea t No - 10 2)
1 9 1	31772 /2022	10.05. 2022	BLAPL- 5709/2 021	A MOHANTY	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2022- 05-06			(S ea t No - 10 2)
1 9 2	31773 /2022	10.05. 2022	ARBP- 20/202 1	P K DASH	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2022- 05-06			(S ea t No - 10 2)
1 9 3	31774 /2022	10.05. 2022	FAO- 535/20 14	N J MALLICK	C.O .	COUR T NO. 1	Order Dtd. 2022- 05-04		MISC . APPE AL SEC.	(S ea t No - 5)
1 9 4	31775 /2022	10.05. 2022	WP (C) - 18500/ 2015	B. C. PANDA	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2022- 05-06			(S ea t No - 5)
1	31776	10.05.	FAO-	N J	C.O	COUR	Order Dtd. 2022-		MISC	(S

95	/2022	2022	536/2014	MALLICK .	T NO. 1	05-04		. APPEAL SEC.	eat No - 5)
196	31777/2022	10.05.2022	WP (C) - 18500/2015	M/S. MANAS PATI	C.O .	CHIEF JUSTICE'S COURT	Order Dtd. 2022-05-06		(Seat No - 5)
197	31778/2022	10.05.2022	MACA-617/2012	K C NAYAK	C.O .	COURT NO. 23	Order Dtd. 2022-05-04		(Seat No - 5)
198	31779/2022	10.05.2022	WP (C) - 7046/2022	MANOJ KUMAR PATI	C.O .	COURT NO. 24	Order Dtd. 2022-05-09		(Seat No - 5)
199	31780/2022	10.05.2022	BLAPL-2106/2022	R B MISHRA	C.O .	COURT NO. 11	Order Dtd. 2022-05-09		(Seat No - 5)
200	31781/2022	10.05.2022	WP (C) - 7895/2022	P.K. LENKA	C.O .	COURT NO. 22	Order Dtd. 2022-05-09	WRIT BRANCH-2	(Seat No - 9)
201	31782/2022	10.05.2022	WP (C) - 10713/2022	S. K. BISWAL	C.O .	COURT NO. 22	Order Dtd. 2022-05-09		(Seat No - 9)
202	31783/2022	10.05.2022	WP (C) - 10614/2022	ASHOK KUMAR SARANGI	C.O .	COURT NO. 22	Order Dtd. 2022-05-18	WRIT BRANCH-4	(Seat No - 17)
203	31784/2022	10.05.2022	WP (C) - 11424/2022	KARTIK CHANDRA TRIPATHY	C.O .	COURT NO. 22	Order Dtd. 2022-05-09		(Seat No - 17)

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204	31785/2022	10.05.2022	CRLMC-429/2022	BALARAM SINGH	C.O.	COURT NO. 23	Order Dtd. 2022-05-09		CRIMINAL MISC-3	(Seat No - 3)
205	31786/2022	10.05.2022	CONTC-3107/2022	M. D. BISWAL	C.O.	COURT NO. 22	Order Dtd. 2022-05-09			(Seat No - 3)
206	31787/2022	10.05.2022	WP (C) - 32930/2021	SANJIB KUMAR BHANJAD EO	C.O.	COURT NO. 1	Order Dtd. 2022-07-08		WRIT BRANCH (DIVISION BENCH)	(Seat No - 104)
207	31788/2022	10.05.2022	MACA-425/2019	SARAT SWAIN	C.O.	COURT NO. 23	Order Dtd. 2022-05-06			(Seat No - 104)
208	31789/2022	10.05.2022	WP (C) - 33453/2021	SANJIB KUMAR BAHANJA DEO	C.O.	COURT NO. 1	Order Dtd. 2022-05-09		WRIT BRANCH (DIVISION BENCH)	(Seat No - 109)
209	31790/2022	10.05.2022	RSA-38/2021	R K BEHERA	C.O.	DR (J)	Order Dtd. 2022-05-05		SECOND APPEAL	(Seat No - 1)
210	31791/2022	10.05.2022	WP (C) - 33454/2021	SANJIB KUMAR BHANJAD EO	C.O.	COURT NO. 1	Order Dtd. 2022-06-09		WRIT BRANCH (DIVISION BENCH)	(Seat No - 109)
2	31792	10.05.	WP (C) -	R. K.	C.O.	COUR	Order Dtd. 2022-			(S

1 1	/2022	2022	10073/ 2022	DAS	.	T NO. 1	05-09			ea t No - 10 9)
2 1 2	31793 /2022	10.05. 2022	MACA- 425/20 19	D S PANDA	C.O .	COUR T NO. 23	Order Dtd. 2022- 05-06			(S ea t No - 10 9)
2 1 3	31794 /2022	10.05. 2022	WP (C) - 10073/ 2022	S. DASH	C.O .	COUR T NO. 1	Order Dtd. 2022- 05-09			(S ea t No - 10 9)
2 1 4	31795 /2022	10.05. 2022	WP (C) - 5259/2 022	G. C. SWAIN	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022- 05-09			(S ea t No - 10 9)
2 1 5	31796 /2022	10.05. 2022	CMP- 1252/2 016	D DAS	C.O .	COUR T NO. 1	Order Dtd. 2022- 05-09			(S ea t No - 10 9)
2 1 6	31797 /2022	10.05. 2022	OJC- 7698/1 995	P K SWAIN	C.O .	COUR T NO. 1	Order Dtd. 2022- 05-09			(S ea t No - 10 9)
2 1 7	31798 /2022	10.05. 2022	WP (C) - 1305/2 021	N. J. MALLIK	C.O .	COUR T NO. 1	Order Dtd. 2022- 05-09			(S ea t No - 10 9)
2 1 8	31799 /2022	10.05. 2022	WP (C) - 11608/ 2022	BHASKAR SAMANTA RAY	C.O .	COUR T NO. 1	Order Dtd. 2022- 05-09			(S ea t No - 10 9)

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219	31800/2022	10.05.2022	WP (C) - 10927/2022	A. KALASH	C.O.	COURT NO. 1	Order Dtd. 2022-05-09			(Seat No - 109)
220	31801/2022	10.05.2022	WP (C) - 10926/2022	A. KALASH	C.O.	COURT NO. 1	Order Dtd. 2022-05-09			(Seat No - 109)
221	31802/2022	10.05.2022	WP (C) - 10925/2022	A. KALASH	C.O.	COURT NO. 1	Order Dtd. 2022-05-09			(Seat No - 109)
222	31803/2022	10.05.2022	WP (C) - 10924/2022	A. KALASH	C.O.	COURT NO. 1	Order Dtd. 2022-05-09			(Seat No - 109)
223	31804/2022	10.05.2022	WP (C) - 10923/2022	A. KALASH	C.O.	COURT NO. 1	Order Dtd. 2022-05-09			(Seat No - 109)
224	31805/2022	10.05.2022	CRLMP-754/2022	P.K. LENKA	C.O.	COURT NO. 17	Order Dtd. 2022-05-09			(Seat No - 109)
225	31806/2022	10.05.2022	CRLMP-758/2022	JYOTI RANJAN SAHOO	C.O.	COURT NO. 17	Order Dtd. 2022-05-09			(Seat No - 109)
226	31807/2022	10.05.2022	ABLAPL -	DILLIP KUMAR	C.O.	COURT	Order Dtd. 2022-04-08			(Seat

6			15550/ 2021	RAY		NO. 9 OLD				t No - 10 9)
2 2 7	31808 /2022	10.05. 2022	ABLAPL - 846/20 21	R MALLICK	C.O .	COUR T NO. 25	Order Dtd. 2022- 05-04		CRMI NAL MISC -2	(S ea t No - 11)
2 2 8	31809 /2022	10.05. 2022	ABLAPL - 3159/2 022	B. K. DAS	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022- 05-05			(S ea t No - 11)
2 2 9	31810 /2022	10.05. 2022	WP (C) - 21951/ 2019	S. K. BISWAL	C.O .	COUR T NO. 22	Order Dtd. 2022- 05-05		WRIT BRAN CH-5	(S ea t No - 32)
2 3 0	31811 /2022	10.05. 2022	WP (C) - 21953/ 2019	S. K. BISWAL	C.O .	COUR T NO. 22	Order Dtd. 2022- 05-05		WRIT BRAN CH-5	(S ea t No - 32)
2 3 1	31812 /2022	10.05. 2022	WP (C) - 9611/2 022	B K SETHI	C.O .	COUR T NO. 25	Order Dtd. 2022- 05-09			(S ea t No - 32)
2 3 2	31813 /2022	10.05. 2022	WP (C) - 9611/2 022	S DAS	C.O .	COUR T NO. 25	Order Dtd. 2022- 05-09			(S ea t No - 32)
2 3 3	31814 /2022	10.05. 2022	WP (C) - 11131/ 2022	R K SAHU	C.O .	COUR T NO. 25	Order Dtd. 2022- 05-09		WRIT BRAN CH-1	(S ea t No - 4)

234	31815/2022	10.05.2022	RSA-210/2008	A C JENA	C.O.	COURT NO. 25	Order Dtd. 2022-05-09			(Seat No - 4)
235	31816/2022	10.05.2022	BLAPL-9546/2021	PABITRA KUMAR MOHANTY	C.O.	COURT NO. 12	Order Dtd. 2022-05-04			(Seat No - 4)
236	31817/2022	10.05.2022	WP (C) - 14309/2020	SK KALIM UDDIN	C.O.	COURT NO. 22	Order Dtd. 2022-05-09	WRIT BRANCH-8		(Seat No - 42)
237	31818/2022	10.05.2022	CMAPL-55/2022	BISWAJIT DAS	C.O.	COURT NO. 25	Order Dtd. 2022-05-09			(Seat No - 42)
238	31819/2022	10.05.2022	BLAPL-10761/2021	A. K. MOHANTY	C.O.	COURT NO. 25	Order Dtd. 2022-05-09			(Seat No - 42)
239	31820/2022	10.05.2022	WP (C) - 10094/2019	J D MUDULI	C.O.	COURT NO. 1	Order Dtd. 2022-05-09	WRIT BRANCH-5		(Seat No - 32)
240	31821/2022	10.05.2022	CMAPL-55/2022	A SUNDARA Y	C.O.	COURT NO. 25	Order Dtd. 2022-05-09			(Seat No - 32)
241	31822/2022	10.05.2022	CMAPL-55/2022	A K JENA	C.O.	COURT NO. 25	Order Dtd. 2022-05-09			(Seat No - 32)

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2 4 2	31823 /2022	10.05. 2022	WP (C) - 11307/ 2022	P K JENA	C.O .	COUR T NO. 25	Order Dtd. 2022- 05-09		WRIT BRAN CH-4	(S ea t No - 37)
2 4 3	31824 /2022	10.05. 2022	ARBA- 58/201 8	K SAHOO	C.O .	DR (J)	Order Dtd. 2022- 05-09			(S ea t No - 37)
2 4 4	31825 /2022	10.05. 2022	BLAPL- 5083/2 021	B. DAS	C.O .	COUR T NO. 25	Order Dtd. 2021- 09-29			(S ea t No - 37)
2 4 5	31826 /2022	10.05. 2022	ARBA- 58/201 8	S K BEHERA	C.O .	DR (J)	Order Dtd. 2022- 05-09			(S ea t No - 37)
2 4 6	31827 /2022	10.05. 2022	WP (C) - 2038/2 020	A SUNDARA Y	C.O .	COUR T NO. 25	Order Dtd. 2022- 05-09		WRIT BRAN CH-5	(S ea t No - 23)
2 4 7	31828 /2022	10.05. 2022	BLAPL- 5083/2 021	A.K. NAYAK	C.O .	COUR T NO. 25	Order Dtd. 2022- 05-09			(S ea t No - 23)
2 4 8	31829 /2022	10.05. 2022	ARBA- 20/202 2	S K BEHERA	C.O .	COUR T NO. 25	Order Dtd. 2022- 05-09			(S ea t No - 23)
2 4 9	31830 /2022	10.05. 2022	BLAPL- 11008/ 2021	SUBAS SAMAL	C.O .	COUR T NO.	Order Dtd. 2022- 05-09			(S ea t

						2 OLD				No - 23)
2 5 0	31831 /2022	10.05. 2022	WP (C) - 2038/2 020	D S PANDA	C.O .	COUR T NO. 25	Order Dtd. 2022- 05-09		WRIT BRAN CH-5	(S ea t No - 23)
2 5 1	31832 /2022	10.05. 2022	BLAPL- 10659/ 2021	PRATAP KUMAR BARIK	C.O .	COUR T NO. 25	Order Dtd. 2022- 05-09			(S ea t No - 23)
2 5 2	31833 /2022	10.05. 2022	CRLMC- 1651/2 011	N SAHOO	C.O .	COUR T NO. 15	Order Dtd. 2022- 05-06		CRIM INAL MISC -1	(S ea t No - 2)
2 5 3	31834 /2022	10.05. 2022	BLAPL- 9976/2 021	J. R. NAYAK	C.O .	COUR T NO. 25	Order Dtd. 2022- 05-09			(S ea t No - 2)
2 5 4	31835 /2022	10.05. 2022	CRLMC- 2054/2 011	B.R. SENAPAT I	C.O .	COUR T NO. 2	Order Dtd. 2022- 05-06			(S ea t No - 2)
2 5 5	31836 /2022	10.05. 2022	WP (C) - 26393/ 2019	A SUNDARA Y	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022- 05-09		WRIT BRAN CH-8	(S ea t No - 41)
2 5 6	31837 /2022	10.05. 2022	CRLMC- 2054/2 011	H. JENA	C.O .	COUR T NO. 2	Order Dtd. 2022- 05-06			(S ea t No - 41)
2 5 7	31838 /2022	10.05. 2022	BLAPL- 6707/2 021	PRATAP SAHOO	C.O .	COUR T NO.	Order Dtd. 2022- 05-09			(S ea t

						25				No - 41)
2 5 8	31839 /2022	10.05. 2022	WP (C) - 26393/ 2019	D S PANDA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022- 05-09		WRIT BRAN CH-8	(S ea t No - 41)
2 5 9	31840 /2022	10.05. 2022	WP (C) - 11378/ 2022	RABI SAMAL	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022- 05-09		WRIT BRAN CH-4	(S ea t No - 37)
2 6 0	31841 /2022	10.05. 2022	CRLMC- 2821/2 011	M R PANDA	C.O .	COUR T NO. 12	Order Dtd. 2022- 05-06		CRIM INAL MISC -1	(S ea t No - 8)
2 6 1	31842 /2022	10.05. 2022	CONTC- 2231/2 021	R. K. MAHABHO I	C.O .	COUR T NO. 3 OLD	Order Dtd. 2021- 04-07			(S ea t No - 8)
2 6 2	31843 /2022	10.05. 2022	WP (C) - 10502/ 2019	A SUNDARA Y	C.O .	COUR T NO. 22	Order Dtd. 2022- 05-09			(S ea t No - 8)
2 6 3	31844 /2022	10.05. 2022	CONTC- 2257/2 022	ROHITA KUMAR MAHABHO I	C.O .	COUR T NO. 6	Order Dtd. 2022- 05-09		CONT EMPT	(S ea t No - 1)
2 6 4	31845 /2022	10.05. 2022	CRLMC- 2849/2 011	M R PANDA	C.O .	COUR T NO. 12	Order Dtd. 2022- 05-06		CRIM INAL MISC -1	(S ea t No - 8)
2 6 5	31846 /2022	10.05. 2022	BLAPL- 7432/2 021	R. B. MISHRA	C.O .	COUR T NO. 25	Order Dtd. 2022- 05-06			(S ea t No -)

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266	31847/2022	10.05.2022	CRLMC-3207/2010	H JENA	C.O.	COURT NO. 2	Order Dtd. 2022-05-06			(Seat No - 8)
267	31848/2022	10.05.2022	WP (C) - 10502/2019	A SUNDARA Y	C.O.	COURT NO. 22	Order Dtd. 2022-05-09			(Seat No - 8)
268	31849/2022	10.05.2022	BLAPL-2055/2022	J. R. NAYAK	C.O.	COURT NO. 6	Order Dtd. 2022-05-09			(Seat No - 8)
269	31850/2022	10.05.2022	BLAPL-2205/2022	D.K.MALLICK	C.O.	COURT NO. 25	Order Dtd. 2022-05-09		CRIMINAL MISC -3	(Seat No - 4)
270	31851/2022	10.05.2022	WP (C) - 10502/2019	A SUNDARA Y	C.O.	COURT NO. 22	Order Dtd. 2022-05-09			(Seat No - 4)
271	31852/2022	10.05.2022	ABLAPL - 10500/2019	DILLIP SAMAL	C.O.	COURT NO. 25	Order Dtd. 2022-04-26			(Seat No - 4)
272	31853/2022	10.05.2022	WP (C) - 10502/2019	D S PANDA	C.O.	COURT NO. 22	Order Dtd. 2022-05-09			(Seat No - 4)
273	31854/2022	10.05.2022	ABLAPL - 1209/2020	A.K. NAYAK	C.O.	COURT NO. 25	Order Dtd. 2022-05-09			(Seat No - 4)
274	31855/2022	10.05.2022	ABLAPL - 3818/2020	R. C. BHOI	C.O.	COURT NO. 2	Order Dtd. 2022-05-09			(Seat No

						OLD				- 4)
2 7 5	31856 /2022	10.05. 2022	ABLAPL - 16134/ 2020	B. MOHAPAT RA	C.O .	COUR T NO. 25	Order Dtd. 2022- 05-09			(S ea t No - 4)
2 7 6	31857 /2022	10.05. 2022	ABLAPL - 16114/ 2020	R. K. BARIK	C.O .	COUR T NO. 25	Order Dtd. 2022- 05-09			(S ea t No - 4)
2 7 7	31858 /2022	10.05. 2022	CRLMC- 873/20 12	RADHA RAMN DAS NAYAK	C.O .	COUR T NO. 2	Order Dtd. 2022- 05-06			(S ea t No - 4)
2 7 8	31859 /2022	10.05. 2022	CRLMC- 1145/2 012	PRADIPT A KUMAR MOHANTY	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022- 05-06		CRIM INAL MISC -1	(S ea t No - 1)
2 7 9	31860 /2022	10.05. 2022	BLAPL- 9043/2 021	R. K. BARIK	C.O .	COUR T NO. 12	Order Dtd. 2022- 05-06			(S ea t No - 1)
2 8 0	31861 /2022	10.05. 2022	WP (C) - 7934/2 022	M BEHERA	C.O .	COUR T NO. 3	Order Dtd. 2022- 05-05			(S ea t No - 1)
2 8 1	31862 /2022	10.05. 2022	WP (C) - 9143/2 022	H K MALLICK	C.O .	COUR T NO. 3	Order Dtd. 2022- 05-06			(S ea t No - 1)
2 8 2	31863 /2022	10.05. 2022	WP (C) - 9143/2 022	P K LENKA	C.O .	COUR T NO. 3	Order Dtd. 2022- 05-06			(S ea t No - 1)
2 8 3	31864 /2022	10.05. 2022	WA- 541/20 22	R M NAYAK	C.O .	COUR T NO.	Order Dtd. 2022- 05-05			(S ea t

						3				No - 1)
2 8 4	31865 /2022	10.05. 2022	WP (C) - 11517/ 2016	R K NAYAK	C.O .	COUR T NO. 22	Order Dtd. 2022- 05-06			(S ea t No - 1)
2 8 5	31866 /2022	10.05. 2022	WPC (OA C) - 158/20 15	G D SINGH	GEN ERA L		Order Dtd. 2022- 04-22			(S ea t No - 1)
2 8 6	31867 /2022	10.05. 2022	WP (C) - 17759/ 2012	A. K. ROUL	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022- 05-09		WRIT BRAN CH (DIV ISIO N BENC H)	(S ea t No - 12 2)
2 8 7	31868 /2022	10.05. 2022	BLAPL- 545/20 21	C K BARIK	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022- 05-09			(S ea t No - 12 2)
2 8 8	31869 /2022	10.05. 2022	WP (C) - 409/20 11	G. JAYASIN GH	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022- 05-09			(S ea t No - 12 2)
2 8 9	31870 /2022	10.05. 2022	WP (C) - 9490/2 022	RABI NARAYAN BEHERA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022- 05-09			(S ea t No - 12 2)
2 9 0	31871 /2022	10.05. 2022	WP (C) - 3676/2 021	M. R. SAHOO	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022- 05-09			(S ea t No - 12 2)
2 9	31872 /2022	10.05. 2022	WP (C) - 3673/2	M. R. SAHOO	C.O .	COUR T	Order Dtd. 2022- 05-09			(S ea

1			021			NO. 2 OLD				t No - 12 2)
2 9 2	31873 /2022	10.05. 2022	WP (C) - 5320/2 022	N.K. SATAPAT HY	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022- 05-09			(S ea t No - 12 2)
2 9 3	31874 /2022	10.05. 2022	WP (C) - 6348/2 018	L. D. PANDA	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2022- 05-09			(S ea t No - 12 2)
2 9 4	31875 /2022	10.05. 2022	WP (C) - 9887/2 015	P. K. MISHRA	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2022- 05-09			(S ea t No - 12 2)
2 9 5	31876 /2022	10.05. 2022	WP (C) - 22701/ 2015	SRIKANT BEHERA	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2022- 05-09			(S ea t No - 12 2)
2 9 6	31877 /2022	10.05. 2022	CMPAT- 4/2002	AMIYA KUMAR SWAIN	C.O .	COUR T NO. 1	Order Dtd. 2022- 05-05		CIVI L REVI SION	(S ea t No - 3)
2 9 7	31878 /2022	10.05. 2022	FAO- 118/20 22	A K JENA	C.O .	COUR T NO. 15	Order Dtd. 2022- 05-05			(S ea t No - 3)
2 9 8	31879 /2022	10.05. 2022	WP (C) - 11585/ 2022	J. PRADHAN	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022- 05-09			(S ea t No - 3)
2 9	31880 /2022	10.05. 2022	WP (C) - 11585/	D NAYAK	C.O .	COUR T	Order Dtd. 2022- 05-09			(S ea

9			2022			NO. 3 OLD				t No - 3)
3 0 0	31881 /2022	10.05. 2022	WP (C) - 20950/ 2020	M K MOHANTY	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2022- 05-09			(S ea t No - 3)
3 0 1	31882 /2022	10.05. 2022	RSA- 294/20 17	S BISWAL	C.O .	COUR T NO. 25	Order Dtd. 2022- 05-06		SECO ND APPE AL	(S ea t No - 2)
3 0 2	31883 /2022	10.05. 2022	WPC (OA PC) - 109/20 15	D. K. NAIK	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022- 05-06			(S ea t No - 2)
3 0 3	31884 /2022	10.05. 2022	CRLA- 277/20 22	MANOJ KUMAR PANI	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022- 05-09			(S ea t No - 2)
3 0 4	31885 /2022	10.05. 2022	WPC (OA C) - 2806/2 012	M/S KIRTAN DANG	C.O .	COUR T NO. 9	Order Dtd. 2022- 05-06			(S ea t No - 2)
3 0 5	31886 /2022	10.05. 2022	CRLMC- 2935/2 021	ABINASH SUNDARA Y	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022- 05-09			(S ea t No - 2)
3 0 6	31887 /2022	10.05. 2022	BLAPL- 2312/2 021	B. DAS	GEN ERA L		Order Dtd. 2021- 07-19			(S ea t No - 2)
3 0 7	31888 /2022	10.05. 2022	CONTC- 1271/2 013	P. K. BARIK	C.O .	COUR T NO. 8	Order Dtd. 2022- 05-06		CONT EMPT	(S ea t No - 2)

308	31889/2022	10.05.2022	BLAPL-8340/2020	GANESH SAHOO	C.O.	COURT NO. 25	Order Dtd. 2022-05-09			(Seat No - 2)
309	31890/2022	10.05.2022	BLAPL-9243/2021	GANESH SAHOO	C.O.	COURT NO. 11	Order Dtd. 2022-04-13			(Seat No - 2)
310	31891/2022	10.05.2022	BLAPL-462/2021	GANESH SAHOO	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-05-09			(Seat No - 2)
311	31892/2022	10.05.2022	BLAPL-3973/2021	B.K. PATI	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-05-09			(Seat No - 2)
312	31893/2022	10.05.2022	BLAPL-3070/2021	B. DAS	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-05-06			(Seat No - 2)
313	31894/2022	10.05.2022	BLAPL-1350/2021	A. K. MOHANTY	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-05-09			(Seat No - 2)
314	31895/2022	10.05.2022	BLAPL-48/2021	MANOJ KUMAR PANI	C.O.	COURT NO. 25	Order Dtd. 2022-05-09			(Seat No - 2)
315	31896/2022	10.05.2022	CRLMC-2750/2021	H. K. PATRA	C.O.	COURT NO. 11	Order Dtd. 2022-05-09			(Seat No - 2)
316	31897/2022	10.05.2022	CRLMC-2294/2021	DEBENDR A SWAIN	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-05-09		CRIMINAL MISC -2	(Seat No -

										13)
3 1 7	31898 /2022	10.05. 2022	CRLMC- 1018/2 021	D. K. NAIK	C.O .	COUR T NO. 6	Order Dtd. 2022- 05-09		CRIM INAL MISC -1	(S ea t No - 7)
3 1 8	31899 /2022	10.05. 2022	CRLMC- 359/20 21	D. DAS	C.O .	COUR T NO. 8	Order Dtd. 2022- 05-09			(S ea t No - 7)
3 1 9	31900 /2022	10.05. 2022	CRLMC- 359/20 21	D. K. PANDA	C.O .	COUR T NO. 8	Order Dtd. 2022- 05-09			(S ea t No - 7)
3 2 0	31901 /2022	10.05. 2022	WP (C) - 21081/ 2016	N. K. MISHRA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022- 05-05		WRIT BRAN CH-5	(S ea t No - 20)
3 2 1	31902 /2022	10.05. 2022	WP (C) - 21081/ 2016	PRATAP KUMAR BEHERA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022- 05-05		WRIT BRAN CH-5	(S ea t No - 20)
3 2 2	31903 /2022	10.05. 2022	BLAPL- 5717/2 021	GANESH SAHOO	C.O .	COUR T NO. 25	Order Dtd. 2022- 05-09			(S ea t No - 20)
3 2 3	31904 /2022	10.05. 2022	FAO- 122/20 22	R. K. BARIK	C.O .	COUR T NO. 15	Order Dtd. 2022- 05-06			(S ea t No - 20)
3 2 4	31905 /2022	10.05. 2022	BLAPL- 10389/ 2021	A. MOHAPAT RA	GEN ERA L		Order Dtd. 2022- 05-02			(S ea t No -)

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325	31906/2022	10.05.2022	BLAPL-10395/2021	A. MOHAPATRA	GENERAL		Order Dtd. 2022-05-02			(Seat No - 20)
326	31907/2022	10.05.2022	WPCRL-142/2020	GEETANJALI MAJHI	GENERAL		Order Dtd. 2021-03-15Entire Order,			(Seat No - 20)
327	31908/2022	10.05.2022	WP (C) - 9888/2022	GEETANJALI MAJHI	GENERAL		Order Dtd. 2022-05-05			(Seat No - 20)
328	31909/2022	10.05.2022	CRLMP-706/2022	S. P. BARIK	C.O.	COURT NO. 17	Order Dtd. 2022-04-29			(Seat No - 20)
329	31910/2022	10.05.2022	BLAPL-3115/2022	L.SAHOO	C.O.	COURT NO. 11	Order Dtd. 5000-01-01			(Seat No - 20)
330	31911/2022	10.05.2022	BLAPL-3834/2022	L.SAHOO	C.O.	COURT NO. 11	Order Dtd. 9999-12-31			(Seat No - 20)
331	31912/2022	10.05.2022	RVWPET - 135/2021	SANJAY KU SAHOO	GENERAL		Order Dtd. 2021-08-13			(Seat No - 20)
333	31913/2022	10.05.2022	BLAPL-2882/2	B B ROUTRAY	C.O.	COURT	Order Dtd. 2022-05-09			(Seat

2			022			NO. 11				t No - 20)
3 3 3	31914 /2022	10.05. 2022	BLAPL- 9869/2 021	S BARIK	C.O .	COUR T NO. 25	Order Dtd. 2022- 05-09			(S ea t No - 20)
3 3 4	31915 /2022	10.05. 2022	BLAPL- 9878/2 021	P.L. MISHRA	C.O .	COUR T NO. 25	Order Dtd. 2022- 05-09			(S ea t No - 20)
3 3 5	31916 /2022	10.05. 2022	BLAPL- 10008/ 2021	M R BARIK	C.O .	COUR T NO. 11	Order Dtd. 2022- 05-09			(S ea t No - 20)
3 3 6	31917 /2022	10.05. 2022	BLAPL- 9811/2 021	S MISHRA	C.O .	COUR T NO. 25	Order Dtd. 2022- 05-09			(S ea t No - 20)
3 3 7	31918 /2022	10.05. 2022	BLAPL- 9827/2 021	J MOHAPAT RA	C.O .	COUR T NO. 25	Order Dtd. 2022- 05-09			(S ea t No - 20)
3 3 8	31919 /2022	10.05. 2022	BLAPL- 3186/2 022	A K MOHANTY	C.O .	COUR T NO. 11	Order Dtd. 2022- 05-09			(S ea t No - 20)
3 3 9	31920 /2022	10.05. 2022	BLAPL- 9943/2 021	H K PATRA	C.O .	COUR T NO. 23	Order Dtd. 2022- 05-09			(S ea t No - 20)

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340	31921/2022	10.05.2022	BLAPL-3195/2022	R SETHI	C.O.	COURT NO. 11	Order Dtd. 2022-05-09			(Seat No - 20)
341	31922/2022	10.05.2022	BLAPL-2270/2022	J P KAR	C.O.	COURT NO. 11	Order Dtd. 2022-05-09			(Seat No - 20)
342	31923/2022	10.05.2022	BLAPL-2776/2022	R SETHI	C.O.	COURT NO. 11	Order Dtd. 2022-05-09			(Seat No - 20)
343	31924/2022	10.05.2022	BLAPL-3207/2022	A K MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2022-05-09			(Seat No - 20)
344	31925/2022	10.05.2022	BLAPL-3209/2022	K C PANDA	C.O.	COURT NO. 11	Order Dtd. 2022-05-09			(Seat No - 20)
345	31926/2022	10.05.2022	BLAPL-3016/2022	P K PATRI	C.O.	COURT NO. 11	Order Dtd. 2022-05-09		CRIMINAL MISC -2	(Seat No - 9)
346	31927/2022	10.05.2022	BLAPL-2398/2022	J P KAR	C.O.	COURT NO. 11	Order Dtd. 2022-05-09			(Seat No - 9)
347	31928/2022	10.05.2022	BLAPL-2117/2022	A K RANA	C.O.	COURT NO. 11	Order Dtd. 2022-05-09			(Seat No -

										9)
3 4 8	31929 /2022	10.05. 2022	BLAPL- 3211/2 022	K C TRIPATH Y	C.O .	COUR T NO. 11	Order Dtd. 2022- 05-09			(S ea t No - 9)
3 4 9	31930 /2022	10.05. 2022	BLAPL- 2906/2 022	A K SAHOO	C.O .	COUR T NO. 11	Order Dtd. 2022- 05-09			(S ea t No - 9)
3 5 0	31931 /2022	10.05. 2022	BLAPL- 2347/2 022	J P KAR	C.O .	COUR T NO. 11	Order Dtd. 2022- 05-09			(S ea t No - 9)
3 5 1	31932 /2022	10.05. 2022	BLAPL- 3203/2 022	B P PANI	C.O .	COUR T NO. 11	Order Dtd. 2022- 05-09			(S ea t No - 9)
3 5 2	31933 /2022	10.05. 2022	BLAPL- 2454/2 022	J P KAR	C.O .	COUR T NO. 11	Order Dtd. 2022- 05-09			(S ea t No - 9)
3 5 3	31934 /2022	10.05. 2022	BLAPL- 3217/2 022	B R MOHANTY	C.O .	COUR T NO. 11	Order Dtd. 2022- 05-09			(S ea t No - 9)
3 5 4	31935 /2022	10.05. 2022	BLAPL- 10034/ 2021	S BARIK	C.O .	COUR T NO. 11	Order Dtd. 2022- 05-09			(S ea t No - 9)
3 5 5	31936 /2022	10.05. 2022	BLAPL- 3201/2 022	N SAHOO	C.O .	COUR T NO. 11	Order Dtd. 2022- 05-09			(S ea t No - 9)
3 5 6	31937 /2022	10.05. 2022	BLAPL- 10015/ 2021	M DAS	C.O .	COUR T NO. 11	Order Dtd. 2022- 05-09			(S ea t No

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357	31938/2022	10.05.2022	BLAPL-3080/2022	P K MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2022-05-09			(Seat No - 9)
358	31939/2022	10.05.2022	BLAPL-10043/2021	S BARIK	C.O.	COURT NO. 11	Order Dtd. 2022-05-09			(Seat No - 9)
359	31940/2022	10.05.2022	BLAPL-3189/2022	G SAHOO	C.O.	COURT NO. 11	Order Dtd. 2022-05-09			(Seat No - 9)
360	31941/2022	10.05.2022	BLAPL-2263/2022	J P KAR	C.O.	COURT NO. 11	Order Dtd. 2022-05-09			(Seat No - 9)
361	31942/2022	10.05.2022	BLAPL-9996/2021	P K BEHERA	C.O.	COURT NO. 23	Order Dtd. 2022-05-09			(Seat No - 9)
362	31943/2022	10.05.2022	CRLMC-485/2022	P K MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2022-05-09		CRIMINAL MISC -3	(Seat No - 3)
363	31944/2022	10.05.2022	BLAPL-9910/2021	S P SAHOO	C.O.	COURT NO. 25	Order Dtd. 2022-05-09			(Seat No - 3)
364	31945/2022	10.05.2022	CRLMC-339/2022	M R BARIK	C.O.	COURT NO. 23	Order Dtd. 2022-05-09		CRIMINAL MISC -2	(Seat No - 10)
366	31946/2022	10.05.2022	BLAPL-9929/2	D K NAIK	C.O.	COURT	Order Dtd. 2022-05-09			(Seat

5			021			NO. 25				t No - 10)
3 6 6	31947 /2022	10.05. 2022	CRLMC- 912/20 22	A K MISHRA	C.O .	COUR T NO. 23	Order Dtd. 2022- 05-09			(S ea t No - 10)
3 6 7	31948 /2022	10.05. 2022	BLAPL- 9895/2 021	J P KAR	C.O .	COUR T NO. 25	Order Dtd. 2022- 05-09			(S ea t No - 10)
3 6 8	31949 /2022	10.05. 2022	WPC (OA C) - 4084/2 014	R.C. ROUT	C.O .	COUR T NO. 15	Order Dtd. 2022- 04-22			(S ea t No - 10)
3 6 9	31950 /2022	10.05. 2022	CRLMC- 887/20 22	P K DASH	C.O .	COUR T NO. 23	Order Dtd. 2022- 05-09			(S ea t No - 10)
3 7 0	31951 /2022	10.05. 2022	BLAPL- 9924/2 021	J P KAR	C.O .	COUR T NO. 25	Order Dtd. 2022- 05-09			(S ea t No - 10)
3 7 1	31952 /2022	10.05. 2022	CRLMC- 808/20 22	P BEHERA	C.O .	COUR T NO. 23	Order Dtd. 2022- 05-09		CRIM INAL MISC -3	(S ea t No - 9)
3 7 2	31953 /2022	10.05. 2022	WPC (OA C) - 4085/2 014	R.C. ROUT	C.O .	COUR T NO. 15	Order Dtd. 2022- 04-22			(S ea t No - 9)
3	31954	10.05.	CRLMC-	A K	C.O	COUR	Order Dtd. 2022-		CRIM	(S

73	/2022	2022	806/2022	BEHERA .	T NO. 23	05-09		INAL MISC -3	eat No - 9)
374	31955/2022	10.05.2022	CRLMC-1227/2022	H K DASH	C.O .	COURT NO. 23	Order Dtd. 2022-06-30		(Seat No - 9)
375	31956/2022	10.05.2022	WPC (OA C) - 4086/2014	R.C. ROUT	C.O .	COURT NO. 15	Order Dtd. 2022-04-22		(Seat No - 9)
376	31957/2022	10.05.2022	CMAPL-33/2002	A K SAHOO	GENERAL		Order Dtd. 2017-11-22	M.J. C.	(Seat No - 4)
377	31958/2022	10.05.2022	CRLMC-1171/2022	A B MALLICK	C.O .	COURT NO. 23	Order Dtd. 2022-05-09	CRIMINAL MISC -3	(Seat No - 12)
378	31959/2022	10.05.2022	WPC (OA C) - 4087/2014	R.C. ROUT	C.O .	COURT NO. 15	Order Dtd. 2022-04-22		(Seat No - 12)
379	31960/2022	10.05.2022	WP (C) - 40278/2021	P DAS	GENERAL		Order Dtd. 2022-05-02		(Seat No - 12)
380	31961/2022	10.05.2022	CRLMC-1171/2022	N BEHERA	C.O .	COURT NO. 23	Order Dtd. 2022-05-09	CRIMINAL MISC -3	(Seat No - 12)
388	31962/2022	10.05.2022	WP (C) - 5712/2	KANTHAM ANI	GENERAL		Order Dtd. 2020-02-		(Seat

1			019	SAHOO	L		03Petition,Annexure,Misc.case,			t No - 12)
3 8 2	31963 /2022	10.05. 2022	WPC (OA C) - 4088/2 014	R.C. ROUT	C.O .	COUR T NO. 15	Order Dtd. 2022- 04-22			(S ea t No - 12)
3 8 3	31964 /2022	10.05. 2022	WP (C) - 14437/ 2019	KANTHAM ANI SAHOO	GEN ERA L		Order Dtd. 2020- 01- 20Petition,Annexure,Misc.case,			(S ea t No - 12)
3 8 4	31965 /2022	10.05. 2022	CRLMC- 1171/2 022	R. K. MOHAPAT RA	C.O .	COUR T NO. 23	Order Dtd. 2022- 05-09		CRIM INAL MISC -3	(S ea t No - 12)
3 8 5	31966 /2022	10.05. 2022	WPC (OA C) - 4089/2 014	R.C. ROUT	C.O .	COUR T NO. 15	Order Dtd. 2022- 04-22			(S ea t No - 12)
3 8 6	31967 /2022	10.05. 2022	WP (C) - 41953/ 2021	P K BEHERA	GEN ERA L		Order Dtd. 2022- 03-11			(S ea t No - 12)
3 8 7	31968 /2022	10.05. 2022	WPC (OA C) - 524/20 19	M R SAHOO	GEN ERA L		Order Dtd. 2019- 04-25		OA Bran ch	(S ea t No - 1)
3 8 8	31969 /2022	10.05. 2022	CRLMC- 1763/2 011	J P KAR	GEN ERA L		Order Dtd. 2022- 03-25			(S ea t No - 1)
3	31970	10.05.	WP (C) -	P K	GEN		PetitionAnnexure			(S

89	/2022	2022	5203/2022	MOHANTY	ERA L		,			ea t No - 1)
390	31971/2022	10.05.2022	WP (C) - 17109/2014	J M ROUT	GEN ERA L		Order Dtd. 2022-04-18			(S ea t No - 1)
391	31972/2022	10.05.2022	WP (C) - 11492/2022	J P KAR	GEN ERA L		Order Dtd. 2022-05-06		WRIT BRAN CH-8	(S ea t No - 40)
392	31973/2022	10.05.2022	ARBA-31/2012	S BARIK	GEN ERA L		Misc.case			(S ea t No - 40)
393	31974/2022	10.05.2022	ARBA-31/2012	S BARIK	GEN ERA L		Appealmemo	CONSOLIDAT ED MEMORANDOM OF APPEAL		(S ea t No - 40)
394	31975/2022	10.05.2022	ARBA-31/2012	S BARIK	GEN ERA L		PetitionAnnexure ,	CONSOLIDAT ED MEMORANDOM OF APPEAL		(S ea t No - 40)
395	31976/2022	10.05.2022	ARBA-31/2012	S BARIK	GEN ERA L		Misc.case			(S ea t No - 40)
396	31977/2022	10.05.2022	ARBA-31/2012	S BARIK	GEN ERA L		Misc.case			(S ea t No - 40)

397	31978/2022	10.05.2022	ARBA-31/2012	S BARIK	GENERAL		Misc.case			(Seat No - 40)
398	31979/2022	10.05.2022	CRLMC-599/2022	MADAN DAS	C.O.	COURT NO. 23	Order Dtd. 2022-05-09		CRIMINAL MISC -2	(Seat No - 11)
399	31980/2022	10.05.2022	ARBA-31/2012	S BARIK	GENERAL		CounterAffidavit ,			(Seat No - 11)
400	31981/2022	10.05.2022	CRLMC-1155/2022	R K MOHAPATRA	C.O.	COURT NO. 23	Order Dtd. 2022-05-09		CRIMINAL MISC -3	(Seat No - 12)
401	31982/2022	10.05.2022	CRLMC-1047/2022	M. R. ROUTRAY	C.O.	COURT NO. 23	Order Dtd. 2022-05-09		CRIMINAL MISC -2	(Seat No - 15)
402	31983/2022	10.05.2022	ARBA-31/2012	S BARIK	GENERAL		Affidavit	CERTIFIED COPY OF OBJECTION AFFIDAVIT OF OPPOSITE PARTY AMENDMENT PROPOSED BY THE PETITIONER		(Seat No - 15)
403	31984/2022	10.05.2022	CRLMC-993/2022	P K BARIK	C.O.	COURT NO. 23	Order Dtd. 2022-05-09		CRIMINAL MISC -1	(Seat No - 6)
4	31985	10.05.	ARBA-	S BARIK	GEN		Order Dtd. 9999-	3/4/13,		(S

04	/2022	2022	31/2012		ERA L		12-31	5/4/13, 16/8/13, 30/8/13, 3/9/13, 13/9/13, 16/9/16, 27/9/16, 3/10/16,		eat No - 6)
405	31986 /2022	10.05. 2022	CRLMC- 950/20 22	TAPAN SWAIN	C.O .	COUR T NO. 23	Order Dtd. 2022- 05-09			(S ea t No - 6)
406	31987 /2022	10.05. 2022	WP (C) - 23762/ 2019	P R SWAIN	GEN ERA L		Entire Order			(S ea t No - 6)
407	31988 /2022	10.05. 2022	RSA- 382/20 19	ASHUTOS H MOHANTY	C.O .	COUR T NO. 25	Order Dtd. 2022- 05-09		SECO ND APPE AL	(S ea t No - 4)
408	31989 /2022	10.05. 2022	SAO- 16/201 9	P. C. MOHANTY	C.O .	COUR T NO. 25	Order Dtd. 2022- 05-09			(S ea t No - 4)
409	31990 /2022	10.05. 2022	WP (C) - 20173/ 2017	PRASANT KUMAR JENA	C.O .	COUR T NO. 25	Order Dtd. 2022- 05-09			(S ea t No - 4)
410	31991 /2022	10.05. 2022	ARBA- 31/201 2	S BARIK	GEN ERA L		Order Dtd. 9999- 12-31	18/1/13, 29/7/13, 28/10/16, 13/1/17, 17/02/17, 22/3/17, 12/4/22		(S ea t No - 4)
411	31992 /2022	10.05. 2022	WP (C) - 7750/2 006	S BARIK	GEN ERA L		Order Dtd. 2006- 07- 04Petition,Annex ure,		WRIT BRAN CH-5	(S ea t No - 47)
4	31993	10.05.	WP (C) -	L JENA	GEN		Order Dtd. 2022-			(S

1 2	/2022	2022	9735/2 014		ERA L		03-25			ea t No - 47)
4 1 3	31994 /2022	10.05. 2022	WP (C) - 9186/2 022	R. K. DEHURI	GEN ERA L		Order Dtd. 2022- 04-25			(S ea t No - 47)
4 1 4	31995 /2022	10.05. 2022	WP (C) - 16661/ 2021	P K PATRA	GEN ERA L		Order Dtd. 2021- 05-07			(S ea t No - 47)
4 1 5	31996 /2022	10.05. 2022	WP (C) - 10709/ 2022	G.K.NAN DA	C.O .	COUR T NO. 24	Order Dtd. 2022- 05-09			(S ea t No - 47)
4 1 6	31997 /2022	10.05. 2022	BLAPL- 2941/2 022	H. K. PATRA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022- 05-09		CRMI NAL MISC -2	(S ea t No - 15)
4 1 7	31998 /2022	10.05. 2022	BLAPL- 2941/2 022	S. K. BISWAL	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022- 05-04		CRMI NAL MISC -2	(S ea t No - 15)
4 1 8	31999 /2022	10.05. 2022	WP (C) - 16497/ 2016	A KHAN	GEN ERA L		Order Dtd. 2020- 11-18			(S ea t No - 15)
4 1 9	32000 /2022	10.05. 2022	WP (C) - 11117/ 2022	R. K. MAHABHO I	C.O .	COUR T NO. 24	Order Dtd. 2022- 05-09		WRIT BRAN CH-1	(S ea t No -)

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4 2 0	32001 /2022	10.05. 2022	WP (C) - 16500/ 2016	A KHAN	GEN ERA L		Order Dtd. 2020- 11-18			(S ea t No - 4)
4 2 1	32002 /2022	10.05. 2022	CMP- 652/20 21	N.C.SIN HA	C.O .	COUR T NO. 24	Order Dtd. 2022- 05-06			(S ea t No - 4)
4 2 2	32003 /2022	10.05. 2022	WP (C) - 10191/ 2015	SARADA NAYAK	C.O .	COUR T NO. 24	Order Dtd. 2022- 05-09			(S ea t No - 4)
4 2 3	32004 /2022	10.05. 2022	CRLA- 39/202 1	M. N. MOHANTY	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022- 05-09		CRIM INAL APPE AL	(S ea t No - 1)
4 2 4	32005 /2022	10.05. 2022	WP (C) - 20177/ 2018	BHAGABA N BEHERA	C.O .	COUR T NO. 1	Order Dtd. 2022- 05-09			(S ea t No - 1)
4 2 5	32006 /2022	10.05. 2022	WP (C) - 2720/2 022	A K ROUTRAY	GEN ERA L		Order Dtd. 2022- 01-28			(S ea t No - 1)
4 2 6	32007 /2022	10.05. 2022	WP (C) - 3295/2 022	K. K. PAHIL	C.O .	COUR T NO. 22	Order Dtd. 2022- 05-09		WRIT BRAN CH-2	(S ea t No - 7)
4 2 7	32008 /2022	10.05. 2022	WP (C) - 11021/ 2022	P. K. MISHRA	C.O .	COUR T NO. 24	Order Dtd. 2022- 05-09			(S ea t No - 7)
4 2 8	32009 /2022	10.05. 2022	CMAPL- 163/20 20	S K MISHRA	GEN ERA L		Order Dtd. 2022- 04-29		M.J. C.	(S ea t No

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4 2 9	32010 /2022	10.05. 2022	WP (C) - 1628/2 009	S DASH	GEN ERA L		Order Dtd. 2013- 09-23Petition,		WRIT BRAN CH-3	(S ea t No - 14)
4 3 0	32011 /2022	10.05. 2022	WP (C) - 15947/ 2016	P JENA	GEN ERA L		Order Dtd. 2022- 05-06			(S ea t No - 14)
4 3 1	32012 /2022	10.05. 2022	CRLMC- 2381/2 021	J P KAR	GEN ERA L		Order Dtd. 2022- 01- 28Petition, Annex ure,			(S ea t No - 14)
4 3 2	32013 /2022	10.05. 2022	CRLREV - 50/201 8	S. C. DAS	C.O .	COUR T NO. 10	Order Dtd. 2022- 04-27		CRIM INAL REVI SION	(S ea t No - 3)
4 3 3	32014 /2022	10.05. 2022	WP (C) - 11870/ 2021	M C JENA	GEN ERA L		Order Dtd. 2021- 04-05			(S ea t No - 3)
4 3 4	32015 /2022	10.05. 2022	WP (C) - 10785/ 2022	Y. DAS	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022- 05-05		WRIT BRAN CH-5	(S ea t No - 21)
4 3 5	32016 /2022	10.05. 2022	WP (C) - 30590/ 2020	M C JENA	GEN ERA L		Order Dtd. 2020- 11-19			(S ea t No - 21)
4 3 6	32017 /2022	10.05. 2022	WP (C) - 11656/ 2022	PRADEEP KUMAR MOHANTY	C.O .	COUR T NO. 22	Order Dtd. 2022- 05-09			(S ea t No

										- 21)
4 3 7	32018 /2022	10.05. 2022	WP (C) - 30592/ 2020	M C JENA	GEN ERA L		Order Dtd. 2020- 11-19			(S ea t No - 21)
4 3 8	32019 /2022	10.05. 2022	WP (C) - 27587/ 2020	M C JENA	GEN ERA L		Order Dtd. 2020- 11-17			(S ea t No - 21)
4 3 9	32020 /2022	10.05. 2022	WP (C) - 11531/ 2022	M. R. SAHOO	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022- 05-09			(S ea t No - 21)
4 4 0	32021 /2022	10.05. 2022	CRLA- 132/20 22	J. R. NAYAK	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022- 05-09			(S ea t No - 21)
4 4 1	32022 /2022	10.05. 2022	WP (C) - 7709/2 022	P. R. SWAIN	C.O .	COUR T NO. 24	Order Dtd. 2022- 05-09			(S ea t No - 21)
4 4 2	32023 /2022	10.05. 2022	BLAPL- 6050/2 019	S.J.MOH ANTY	C.O .	COUR T NO. 25	Order Dtd. 2019- 12-20			(S ea t No - 21)
4 4 3	32024 /2022	10.05. 2022	CRLA- 242/20 22	G. B. PARIDA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022- 05-09			(S ea t No - 21)
4	32025	10.05.	CRLMP-	NIRANJA	C.O	COUR	Order Dtd. 2022-		WRIT	(S

44	/2022	2022	712/2022	N ROUT	.	T NO. 2 OLD	05-09		BRANCH-8	eat No - 29)
445	32026/2022	10.05.2022	WP (C) - 8294/2022	K. S. DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-05-09			(S eat No - 29)
446	32027/2022	10.05.2022	WP (C) - 11305/2022	PARSURA M DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-05-09			(S eat No - 29)
447	32028/2022	10.05.2022	WP (C) - 11306/2022	PARSURA M DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-05-09			(S eat No - 29)
448	32029/2022	10.05.2022	WP (C) - 9526/2022	M. R. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-05-09			(S eat No - 29)
449	32030/2022	10.05.2022	WP (C) - 9647/2022	BALARAM SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-05-09			(S eat No - 29)
450	32031/2022	10.05.2022	WP (C) - 9752/2022	P. C. DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-05-09			(S eat No - 29)
451	32032/2022	10.05.2022	WP (C) - 9754/2022	P. C. DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-05-09			(S eat No - 29)

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4 5 2	32033 /2022	10.05. 2022	WP (C) - 11651/ 2022	M. N. MOHANTY	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022- 05-09			(S ea t No - 29)
4 5 3	32034 /2022	10.05. 2022	WP (C) - 9250/2 022	G. K. NANDA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022- 05-09			(S ea t No - 29)
4 5 4	32035 /2022	10.05. 2022	WP (C) - 9267/2 022	JIBAN JYOTI SAHOO	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022- 05-09			(S ea t No - 29)
4 5 5	32036 /2022	10.05. 2022	WP (C) - 9994/2 022	M. R. MALLA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022- 05-09			(S ea t No - 29)
4 5 6	32037 /2022	10.05. 2022	WP (C) - 10252/ 2022	JYOTI RANJAN SAHOO	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022- 05-09			(S ea t No - 29)
4 5 7	32038 /2022	10.05. 2022	WP (C) - 9372/2 022	R.M. NAYAK	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022- 05-09			(S ea t No - 29)
4 5 8	32039 /2022	10.05. 2022	WP (C) - 9797/2 022	C. R. NAYAK	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022- 05-09			(S ea t No - 29)
4 5	32040 /2022	10.05. 2022	WP (C) - 9794/2	C. R. NAYAK	C.O .	COUR T	Order Dtd. 2022- 05-09			(S ea

9			022			NO. 2 OLD				t No - 29)
4 6 0	32041 /2022	10.05. 2022	WP (C) - 9685/2 022	MANOJ KUMAR MOHANTY	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022- 05-09			(S ea t No - 29)
4 6 1	32042 /2022	10.05. 2022	WP (C) - 9644/2 022	S. MOHANTY	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022- 05-09			(S ea t No - 29)
4 6 2	32043 /2022	10.05. 2022	WP (C) - 9456/2 022	B. N. SAHU	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022- 05-09			(S ea t No - 29)
4 6 3	32044 /2022	10.05. 2022	WP (C) - 9442/2 022	BALARAM SINGH	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022- 05-09			(S ea t No - 29)
4 6 4	32045 /2022	10.05. 2022	WP (C) - 9402/2 022	B. P. MISHRA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022- 05-09			(S ea t No - 29)
4 6 5	32046 /2022	10.05. 2022	WP (C) - 17256/ 2021	B. MANSING H	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022- 05-09		WRIT BRAN CH-3	(S ea t No - 11)
4 6 6	32047 /2022	10.05. 2022	WP (C) - 9376/2 022	B. D. BISWAL	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022- 05-09			(S ea t No - 11)

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4 6 7	32048 /2022	10.05. 2022	WP (C) - 13313/ 2018	P. K. DASH	C.O .	COUR T NO. 1	Order Dtd. 2022- 05-09			(S ea t No - 11)
4 6 8	32049 /2022	10.05. 2022	WP (C) - 13313/ 2018	BIKRAM SAMAL	C.O .	COUR T NO. 1	Order Dtd. 2022- 05-09			(S ea t No - 11)
4 6 9	32050 /2022	10.05. 2022	WP (C) - 8920/2 022	TRILOCH AN BAG	C.O .	COUR T NO. 9	Order Dtd. 2022- 05-06			(S ea t No - 11)
4 7 0	32051 /2022	10.05. 2022	WPC (OA) - 141/20 12	RANJIT MOHANTY	C.O .	COUR T NO. 9	Order Dtd. 2022- 04-20			(S ea t No - 11)
4 7 1	32052 /2022	10.05. 2022	WP (C) - 9709/2 022	AJAY KUMAR PANDA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022- 05-09		WRIT BRAN CH-8	(S ea t No - 43)
4 7 2	32053 /2022	10.05. 2022	WP (C) - 240/20 22	NIRANJA N PANDA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022- 05-09			(S ea t No - 43)
4 7 3	32054 /2022	10.05. 2022	WP (C) - 8977/2 022	GOPAL PRASAD JENA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022- 05-05			(S ea t No - 43)
4 7 4	32055 /2022	10.05. 2022	ABLAPL - 1630/2	P. K. BEHERA	C.O .	COUR T NO.	Order Dtd. 2022- 05-06			(S ea t

			022			1				No - 43)
4 7 5	32056 /2022	10.05. 2022	ABLAPL - 8197/2 021	K. SAHOO	C.O .	COUR T NO. 1	Order Dtd. 2022- 05-06			(S ea t No - 43)
4 7 6	32057 /2022	10.05. 2022	RSA- 434/20 12	P K MOHAPAT RA	GEN ERA L		Order Dtd. 2016- 05-16		SECO ND APPE AL	(S ea t No - 2)
4 7 7	32058 /2022	10.05. 2022	ABLAPL - 3034/2 021	D BEHERA	GEN ERA L		Order Dtd. 2022- 03-16			(S ea t No - 2)
4 7 8	32059 /2022	10.05. 2022	WPCRL- 45/202 2	GYANA RANJAN PATRA	C.O .	COUR T NO. 1	Order Dtd. 2022- 05-09			(S ea t No - 2)
4 7 9	32060 /2022	10.05. 2022	MATA- 50/202 1	B. B. MALLICK	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022- 05-09		FIRS T APPE AL	(S ea t No - 1)
4 8 0	32061 /2022	10.05. 2022	MATA- 50/202 1	MRUTYUN JAY MOHANTY	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022- 05-09		FIRS T APPE AL	(S ea t No - 1)
4 8 1	32062 /2022	10.05. 2022	CRLA- 577/20 17	P. R. SWAIN	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022- 05-09		CRIM INAL APPE AL	(S ea t No - 2)
4 8 2	32063 /2022	10.05. 2022	CRLA- 667/20 21	R. K. MALLICK	C.O .	CHIE F JUST ICE' S COUR	Order Dtd. 2022- 05-09		CRIM INAL APPE AL	(S ea t No - 1)

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483	32064/2022	10.05.2022	WP (C) - 7284/2022	BRAJARA J PRUSTY	C.O .	COURT NO. 22	Order Dtd. 2022-04-05			(Seat No - 1)
484	32065/2022	10.05.2022	CMP- 396/2022	N.K.ROU TRAY	C.O .	COURT NO. 22	Order Dtd. 2022-05-09			(Seat No - 1)
485	32066/2022	10.05.2022	WP (C) - 9969/2022	BALARAM SINGH	C.O .	COURT NO. 24	Order Dtd. 2022-05-09			(Seat No - 1)
486	32067/2022	10.05.2022	WP (C) - 9722/2022	TRILOCHAN PANIGRAHI	C.O .	COURT NO. 24	Order Dtd. 2022-05-09			(Seat No - 1)
487	32068/2022	10.05.2022	CMP- 396/2022	D K BEHERA	C.O .	COURT NO. 22	Order Dtd. 2022-05-09			(Seat No - 1)
488	32069/2022	10.05.2022	WP (C) - 5355/2022	A. B. MALLICK	C.O .	COURT NO. 24	Order Dtd. 2022-05-09			(Seat No - 1)
489	32070/2022	10.05.2022	WP (C) - 4745/2022	MANASI DAS	C.O .	COURT NO. 24	Order Dtd. 2022-06-29		WRIT BRANCH-4	(Seat No - 27)
490	32071/2022	10.05.2022	WP (C) - 4750/2022	MANASI DAS	C.O .	COURT NO. 24	Order Dtd. 2022-05-09		WRIT BRANCH-4	(Seat No - 27)
499	32072/2022	10.05.2022	RPFAM- 32/201	PRADEEP KUMAR	C.O .	COURT	Order Dtd. 2022-05-09			(Seat No - 1)

1			9	MOHANTY		NO. 1				t No - 27)
4 9 2	32073 /2022	10.05. 2022	CONTC- 6257/2 021	P. K. MISHRA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022- 05-06		CONT EMPT	(S ea t No - 1)
4 9 3	32074 /2022	10.05. 2022	WP (C) - 10235/ 2022	UMAKANT A CHHOTRA Y	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022- 05-09			(S ea t No - 1)
4 9 4	32075 /2022	10.05. 2022	CONTC- 3001/2 022	L. D. PANDA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022- 05-06		CONT EMPT	(S ea t No - 1)
4 9 5	32076 /2022	10.05. 2022	CONTC- 2612/2 022	R. K. BARIK	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022- 05-06			(S ea t No - 1)
4 9 6	32077 /2022	10.05. 2022	CONTC- 3020/2 022	R. K. BARIK	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022- 05-06			(S ea t No - 1)
4 9 7	32078 /2022	10.05. 2022	CONTC- 3021/2 022	R. K. BARIK	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022- 05-06			(S ea t No - 1)
4 9 8	32079 /2022	10.05. 2022	WP (C) - 10289/ 2022	R. R. DAS	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022- 05-09			(S ea t No - 1)
4 9 9	32080 /2022	10.05. 2022	WP (C) - 4748/2 022	MANASI DAS	C.O .	COUR T NO. 24	Order Dtd. 2022- 06-29		WRIT BRAN CH-4	(S ea t No - 27

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500	32081/2022	10.05.2022	RPFAM-68/2016	B.R. SENAPATI	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-05-09			(Seat No - 27)
501	32082/2022	10.05.2022	CMP-351/2022	NIRANJAN PANDA	C.O.	COURT NO. 24	Order Dtd. 2022-05-09			(Seat No - 27)
502	32083/2022	10.05.2022	CMP-485/2020	R. K. BARIK	C.O.	COURT NO. 24	Order Dtd. 2022-05-09	WRIT BRANCH-4		(Seat No - 19)
503	32084/2022	10.05.2022	BLAPL-1790/2022	J. R. NAYAK	C.O.	COURT NO. 6	Order Dtd. 2022-05-09			(Seat No - 19)
504	32085/2022	10.05.2022	CRLMC-2739/2021	S. C. PANDA	C.O.	COURT NO. 11	Order Dtd. 2022-03-15	CRIMINAL MISC-3		(Seat No - 14)
505	32086/2022	10.05.2022	CMP-668/2015	S NAYAK	GENERAL		Order Dtd. 2017-03-28	WRIT BRANCH-5		(Seat No - 32)
506	32087/2022	10.05.2022	WP (C) - 23485/2011	M N MOHANTY	GENERAL		Order Dtd. 2011-09-08 Petition, Annexure,	WRIT BRANCH-6		(Seat No - 35)
507	32088/2022	10.05.2022	WP (C) - 26585/2017	M R MALLA	GENERAL		Order Dtd. 2022-05-05			(Seat

									No - 35)
508	32089/2022	10.05.2022	ABLAPL - 8933/2018	T K BISWAL	GENERAL		Affidavit		(Seat No - 35)
509	32090/2022	10.05.2022	FA-59/1984	R C MALLICK	GENERAL		Judgement Dtd. 2018-11-13Decree,	FIRST APPEAL	(Seat No - 8)
510	32091/2022	10.05.2022	WP (C) - 10490/2022	G.JAYASINGH	GENERAL		Order Dtd. 2022-04-29		(Seat No - 8)
511	32092/2022	10.05.2022	WP (C) - 34606/2020	S K BISWAL	GENERAL		Order Dtd. 2021-04-13		(Seat No - 8)
512	32093/2022	10.05.2022	WP (C) - 19973/2018	K P BEHERA	GENERAL		Order Dtd. 2022-05-09		(Seat No - 8)
513	32094/2022	10.05.2022	WP (C) - 26191/2013	R SWAIN	GENERAL		Entire Order	WRIT BRANCH-8	(Seat No - 41)
514	32095/2022	10.05.2022	WP (C) - 9143/2022	H.K. MALLICK	GENERAL		Affidavit		(Seat No - 41)
515	32096/2022	10.05.2022	ABLAPL - 2180/2022	H.K. MALLICK	GENERAL		Order Dtd. 2022-03-16		(Seat No

										-41)
516	32097/2022	10.05.2022	CONTC (CPC) - 68/2018	S K PATRA	GENERAL		Entire Order		OA Branch	(Seat No - 1)
517	32098/2022	10.05.2022	CONTC-1584/2021	S K PATRA	GENERAL		Entire Order		CONT EMPT	(Seat No - 1)
518	32099/2022	10.05.2022	ABLAPL - 368/2022	P K DALAI	GENERAL		Order Dtd. 2022-02-01			(Seat No - 1)
519	32100/2022	10.05.2022	ABLAPL - 11258/2021	J KAR	GENERAL		Order Dtd. 2021-11-10			(Seat No - 1)
520	32101/2022	10.05.2022	WP (C) - 14702/2008	M R BARIK	GENERAL		Entire Order	EXCEPT ORDER NO. 4,5,7,9,12,13,14,21 AND 26	WRIT BRANCH-6	(Seat No - 35)
521	32102/2022	10.05.2022	WP (C) - 14702/2008	M R BARIK	GENERAL		Order Dtd. 2018-07-20	ORDER NO. 4,5,7,9,12,13,14,21 AND 26	WRIT BRANCH-6	(Seat No - 35)
522	32103/2022	10.05.2022	CONTC-5414/2020	T BAG	GENERAL		Order Dtd. 2022-05-05			(Seat No - 35)
523	32104/2022	10.05.2022	WP (C) - 18379/2016	L SINGH	GENERAL		Order Dtd. 2022-05-09			(Seat No -

										35)
524	32105/2022	10.05.2022	WP(C)-7005/2022	S DASH	GENERAL		Final Order			(Seat No - 35)
525	32106/2022	10.05.2022	WP(C)-12538/1999	R C MALLICK	GENERAL		Order Dtd. 2022-03-08			(Seat No - 35)
526	32107/2022	10.05.2022	BLAPL-10554/2021	LOKANATH SAHOO	C.O.	COURT NO. 25	Order Dtd. 2022-05-10		CRIMINAL MISC -2	(Seat No - 10)
527	32108/2022	10.05.2022	WP(C)-10072/2022	R.K. DAS	C.O.	COURT NO. 1	Order Dtd. 2022-05-06			(Seat No - 10)
528	32109/2022	10.05.2022	BLAPL-3187/2022	SIBA PRASAD SAHOO	C.O.	COURT NO. 11	Order Dtd. 2022-05-10			(Seat No - 10)
529	32110/2022	10.05.2022	BLAPL-3230/2022	NIRANJAN SAHOO	C.O.	COURT NO. 11	Order Dtd. 2022-05-10			(Seat No - 10)
530	32111/2022	10.05.2022	BLAPL-4028/2022	P. K. BEHERA	C.O.	COURT NO. 11	Order Dtd. 2022-05-10			(Seat No - 10)

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